

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/278(KB)2023  
IA(COMPANIES.ACT)/63(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>GOLDAIR HANDLING S.A. VS LAS GOLDAIR HANDLING (BAGDOGRA) PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the Petitioner  
Mrs. Sonal Shah, Adv. ]  
Mr. Kushagra Shah, Adv. ]  
Ms. Monali Dutta, Adv. ]  
Mr. Aniket Chaudhury, Adv. ]  
Ms. Ritwika Banerjee, Adv. ]  
Ms. Faranaaz Kharbari, Adv. ]

Mr. Jishnu Chowdhury, Adv. ] For the Respondents  
Mr. Shaunak Mitra, Adv. ]  
Mr. Siddhartha Sharma, Adv. ]  
Mr. Rishav Dutt, Adv. ]  
Mr. S. Sen, Adv. ]  
Ms. S. Basu, Adv. ]  
Ms. P. Roy, Adv. ]  
Mr. Arjun Asthana, Adv. ]

**ORDER**

1. Learned Senior Counsel for the Petitioner present. Learned Counsel for the Respondents present.
2. **IA(COMPANIES.ACT)/63(KB)2024:**
  - a. Heard both the learned Senior Counsel/Counsel for the parties. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**